

ITEM NO.9

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 95/2022

FATHIMA BUSHRA

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.21395/2022-EXEMPTION FROM FILING O.T. and IA No.20678/2022-EXEMPTION FROM FILING O.T. and IA No.20679/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.21394/2022-INTERVENTION/IMPLEADMENT and IA No.20677/2022-CLARIFICATION/DIRECTION and IA No.21397/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

W.P.(C) No. 120/2022 (PIL-W)

(FOR ADMISSION and IA No.25497/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.22709/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 2481/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.22787/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.22788/2022-EXEMPTION FROM FILING O.T.)

Diary No(s). 8343/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.42508/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43888/2022-INTERVENTION/IMPLEADMENT and IA No.42507/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.43892/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

SLP(C) No. 5236/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.43791/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43792/2022-EXEMPTION FROM FILING O.T. and IA No.43793/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 8346/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.41603/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.41597/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 8561/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.51104/2022-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT and IA No.51106/2022-EXEMPTION FROM FILING O.T. and IA No.51103/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.51105/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**SLP(C) No. 5690/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.47581/2022-EXEMPTION FROM FILING O.T. and IA No.47580/2022-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.47579/2022-APPROPRIATE ORDERS/DIRECTIONS and IA No.47578/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 9098/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.45710/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.45711/2022-EXEMPTION FROM FILING O.T. and IA No.49452/2022-INTERVENTION/IMPLEADMENT and IA No.45708/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.49455/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.45712/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 9156/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.45966/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.45969/2022-EXEMPTION FROM FILING O.T. and IA No.45961/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.45962/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)**

**Diary No(s). 9241/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.74952/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74953/2022-EXEMPTION FROM FILING O.T. and IA No.74950/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**Diary No(s). 9483/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.73629/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.73628/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**Diary No(s). 9978/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.51013/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.51011/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**Diary No(s). 10274/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.62775/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.62774/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**SLP(C) No. 11396/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.90379/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.90380/2022-EXEMPTION FROM FILING O.T.)**

Diary No(s). 10961/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.63025/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.63026/2022-EXEMPTION FROM
FILING O.T. and IA No.63024/2022-PERMISSION TO FILE PETITION
(SLP/TP/WP/..))

W.P.(C) No. 298/2022 (PIL-W)
(FOR ADMISSION and IA No.62868/2022-EXEMPTION FROM FILING O.T.)

Diary No(s). 11135/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.58461/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.58460/2022-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 7794/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.62935/2022-EXEMPTION FROM FILING
O.T.)

Diary No(s). 12417/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.71109/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.71108/2022-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

Diary No(s). 13558/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.72460/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.72459/2022-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

Diary No(s). 14734/2022 (IV-A)
(IA No.74416/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.74417/2022-EXEMPTION FROM FILING O.T. and IA
No.74415/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 9217/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.74342/2022-EXEMPTION FROM FILING
O.T.)

Diary No(s). 21273/2022 (IV-A)
(IA No.107698/2022-CONDONATION OF DELAY IN FILING and IA
No.107701/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.107699/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..)
and IA No.107700/2022-APPLICATION FOR EXEMPTION FROM FILING
ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 29-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Jayna Kothari, Sr. Adv.
Ms. Anindita Pujari, AOR
Ms. Prakriti Rastogi, Adv.
Mr. Siddhartha Srivastava, Adv.

Mr. Colin Gonsalves, Sr. Adv.
Ms. Hugdha, Adv.
Mr. Satya Mitra, AOR

Mr. Dileep Poolakkot, Adv.

Mr. Aljo K. Joseph, AOR

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.
Mr. Niaz A. Farooqui, Adv.
Ms. Ashi Shereen Ahmed, Adv.

Mr. Jaimon Andrews, Adv.
Mr. H. Jaimon, Adv.
Mr. Sandeep Thakur, Adv.
Mr. Naresh Kumar, AOR

Mr. Shadan Farasat, AOR
Ms. Hrishika Jain, Adv.
Mr. Aman Naqvi, Adv.
Mr. Bharat Gupta, Adv.
Mr. Shourya Dasgupta, Adv.

Mr. Tanveer Ahmed Mir, Adv.
Mr. Arjun Singh Bhati, AOR
Mr. Kartik Venu, Av.
Mr. Mohammed Tahir, Adv.
Mr. Urja Pandey, Adv.

Mr. Aditya Soughi, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Harsh Vardhan Kediya, Adv.
Mr. Shaz Khan, Adv.
Ms. Disha Wadekar, Adv.

Mr. Haris Beeram, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Usman Ghani Khan, Adv.
Mr. Azhar Assees, Adv.
Ms. Pallavi Pratap, AOR

Mr. Rahamathulla Kothwal, Adv.
Ms. Siddika Aisha, Adv.
Mr. Adeel Ahmed, AOR
Mr. Sachin Pahwa, Adv.
Mr. Mahabir Singh, Adv.

Mr. Aftab Ali Khan, AOR
Mr. Mujeeb Ur Rehman, Adv.
Mr. M.Z. Chaudhary, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Arvind Kumar K., Adv.
Mr. Syed Imtiyaz Ali, Adv.

Mr. Anas Tanwir, AOR
Ms. Masoom Raj Singh, Adv.

Mr. Nizam Pasha, Adv.
Mr. Ejaz Maqbool, AOR
Mr. Saif Zia, Adv.

Mr. Nishanth Patil, AOR
Mr. Sabyasachi Banerjee, Adv.

Mr. Prateek Yadav, Adv.
Mr. Ranbir Singh Yadav, AOR
Mr. Mohammed Shahruk, Adv.
Mr. Puran Mal Saini, Adv.
Ms. Anzu K. Varkey, Adv.
Mr. Pati Raj Yadav, Adv.
Mr. Ritesh Patil, Adv.
Mr. Yogesh Yadav, Adv.

Mr. Mareesh Pravir Sahay, AOR
Mr. Rupesh Singh Bhadauria, Adv.
Ms. Eccha Shukla, Adv.
Ms. Awanitika, Adv.
Mr. Sachin Kharb, Adv.
Ms. Anya Singh, Adv.

Mr. Abdulla Naseeh V.T., Adv.
Ms. Aswathi M.k., AOR

Mr. Javedur Rahman, AOR

Mr. Prashant Bhushan, AOR
Ms. Rashami Singh, Adv.

Mr. Mehmood Umar Faruqui, AOR
Mr. Tahir, Adv.
Mr. Shereef K. A., Adv.
Ms. Asif Rashid Mir, Adv.

Mr. Zulfiker Ali P. S, AOR
Ms. Lakshmi Sree P., Adv.
Mr. Augustine Peter, Adv.

Ms. Fauziashakil, AOR
Mr. Shivam, Adv.
Mr. Archit Krishna, Adv.

For Respondent(s) Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Mudit Kaul, Adv.
Ms. Bebi Devi Boniya, Adv.
Mr. Abhishek, AOR

Mr. Aman Varma, AOR

Mr. Tushar Metha, SG

Mr. Prabhuling Navadagi, AG
Mr. K.M. Nataraj, ASG
Mr. Nikhil Goel, AAAG
Mr. Gaurav Bhatia, Sr. Adv.
Mr. Prasanna Deshpande, AAG
Ms. Aruna Shyam, AAG
Mr. Vijay Kumar, AAG
Mr. Tushar Tiwari, Adv.
Mr. Shubhranshu Padhi, AOR

Mr. Kanu Agarwal, Adv.
Mr. Vishal Banshal, Adv.
Ms. Rajeshwari Shankar, Adv.
Mr. Niroop Sukirthy, Adv.
Mr. Mohd. Dvais, Adv.

Mr. Vikram Hegde, AOR
Mr. Abhinav Hansaraman, Adv.

Mr. R. Venkatramani, Sr. Adv.
Mr. Guru Krishnakumar, Sr. Adv.
Mr. Saatosh Kumar, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Praneet Pranav, Adv.
Ms. Archana Pathak Dave, Adv.
Ms. Charu Dutt M., Adv.
Ms. Ankita Choudhary, Adv.
Mr. Amit Sharma, Adv.
Mr. A. Dhamija, Adv.
Mr. S. Mukherjee, Adv.
Mr. R. Singhania, Adv.

Mr. Siddhartha Dave, Sr. Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Vinayaka S. Pandit, Adv.
Mr. Rajan Parmar, Adv.
Mr. Vaibhav Sabharwal, Adv.

Mr. Tushar Mehta, SG
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Mr. S. Naombiar, Adv.
Mr. Indira Bhaskar, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Nakul Chengappa K.K., Adv.
Mr. Chitronsh Sharma, Adv.

Ms. Sneha R. Deshmukh, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Sushimta Kale, Adv.
Ms. Deepti S. Rane, Adv.

Ms. Kavya Lokhande, Adv.
Ms. Sanyali S. Pawar, Adv.
Mr. Amit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the petitioner seeking adjournment.

Permission to file Special Leave Petition(s) is granted.

Issue notice as on the prayer for Interim relief.

Mr. Sudhanshu Padhi, learned Advocate-on-Record, accepts notice on behalf of the State of Karnataka. The other respondents have also put in appearance through Caveat.

The learned Solicitor General has stated that no counter affidavit is required to be filed in the matter.

List on 5th September 2022.

(VIJAY KUMAR)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)